

**Appropriation (Railways) No. 2 Act, 2006**

**13 of 2006**

**[22 March 2006]**

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**Appropriation (Railways) No. 2 Act, 2006**

**13 of 2006**

**[22 March 2006]**

An Act to provide for authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2004 in excess of the amounts granted for those services and for that year. BE: it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

**1. Short Title :-**

This Act may be called the Appropriation (Railways) No. 2 Act, 2006.

**2. Issue Of Rs. 1136,92,35,051 Out Of The Consolidated Fund Of India To Meet Certain Expenditure For The Year Ended On The 31St Day Of March, 2004 :-**

From and out of the Consolidated Fund of India the sums specified in column 3 of the Schedule amounting in the aggregate to the sum of one thousand one hundred and thirty-six crores, ninety-two lakhs, thirty-five thousand and fifty-one rupees shall be deemed to

have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services relating to Railways specified in column 2 of the Schedule during the financial year ended on the 31st day of March, 2004 in excess of the amounts granted for those services and for that year.

### **3. Appropriation :-**

The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of India under this Act shall be deemed to have been appropriated for the services and purposes stated in the Schedule in relation to the financial year ended on the 31st day of March, 2004.

#### SCHEDULE 1

##### FIRST SCHEDULE

(See sections 2 and 3)

1 No of Vote	2 Services and purposes	3		
		Sums not exceeding		Total
		Voted by Parliament	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
3	General Superintendence and services on Railways.	..	18,35,750	18,35,750
7	Repairs and Maintenance of Plant and Equipment ..	..	21,996	21,996
8	Operating Expenses - Rolling Stock and Equipment.	..	1,22,059	1,22,059
9	Operating Expenses - Traffic .	..	4,85,568	4,85,568
10	Operating Expenses - Fuel .	..	7,61,37,047	7,61,37,047
11	Staff Welfare and Amenities	..	17,74,451	17,74,451
14	Appropriation to Funds	681,61,81,059	..	681,61,81,059
15	Dividend to General Revenues, Repayment of Loans taken from General Revenues and Amortization of Over-Capitalization .	71,66,71,479	..	71,66,71,479
16	Assets-Acquisition.			

	Assets Requirements, Construction and Replacement			
	Revenue ..	..	491	491
	Other Expenditure			
	Capital	239,45,64,676	2,90,42,372	242,36,07,048
	Railway Funds	..	70,18,381	70,18,381
	Special Railway Safety Fund..	132,53,79,722	..	132,53,79,722
	total	1125,27,96,936	11,64,38,115	1136,92,35,051